

Government of India  
Department of Financial Services  
Ministry of Finance

**LOK SABHA**

**UNSTARRED QUESTION No. 1158**

**TO BE ANSWERED ON 22<sup>nd</sup> DECEMBER, 2017 / PAUSHA 1, 1939 (SAKA)**

**PROJECT AND FARM MONITORING GROUP**

**1158 : SHRI NALIN KUMAR KATEEL:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government has set up the Project Monitoring Group which looks at recasting corporate loans and also the write offs and identifies generic issues during the resolution process and takes them up for appropriate policy modifications or reforms etc. and if so, the details thereof; and
- (b) whether the Government has taken note that it is the need of the hour to set up a Farm Monitoring Group to identify the problems and suitable solutions to protect the interest of farmers in the country and if so, the details thereof and the steps taken by the Government to set up the Farm Monitoring Group on the lines of project monitoring group?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SHIV PRATAP SHUKLA)**

- (a) Government have set up a Project Monitoring Group (PMG) as an institutional mechanism for resolving a variety of issues with a view to fast track the approvals for setting up and commissioning of large public, private and Public Private Partnership (PPP) projects and to remove implementation bottlenecks in these projects. Recasting of corporate loans or their write off is, however, a commercial decision which is taken by the lender (s) concerned as per extant guidelines.
- (b) Government have issued guidelines on constitution of an Institutional Mechanism for strengthening the policy and advisory support along with review and monitoring system with committees at District/ State level to work synergistically to achieve welfare of farmers.

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